

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

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CA No. 14/252//HDB/2018
Acute Soft Solutions India Pvt Ltd
Acute Soft Solutions India Pvt Ltd
Registrar Companies of Hyderabad
Sec 252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
3. Manpal Reddy Ler V. Vensat Ram Reddy	Advocat	Manipale Vonza Associals. (m 9000 855636	ney
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

<u>ORDER</u>

Heard Sri B.Manpal Reddy Learned counsel who appeared on behalf of Sri. V.Venkatram Reddy Learned Counsel for the Applicant Company. ROC report is awaited. ROC is directed to submit his report before the next date of hearing.

Post the matter on 26th February 2018.

Member (T)

Member (J)